

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 883 of 2015

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

07/07.07.2020

Heard through V.C.

As requested by learned counsel for the petitioner, put up this case on 16th July, 2020 under the heading "For final disposal".

(Deepak Roshan, J.)

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